

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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## NOTICE

It is notified for information of all concerned that due to lockdown in view of COVID-19, the cases fixed for 30<sup>th</sup> March, 31<sup>st</sup> March and 3<sup>rd</sup> April 2020 have been directed to be taken up on below mentioned dates:

S.No.	BENCH	DATE FIXED BY HON'BLE COURT	NEXT DATE OF HEARING
1.	DIVISION BENCH	30.03.2020	05.08.2020
		31.03.2020	07.08.2020
		03.04.2020	10.08.2020
2.	SINGLE BENCH NO.1	30.03.2020	05.08.2020
		31.03.2020	07.08.2020
		03.04.2020	10.08.2020
3.	SINGLE BENCH NO.2	30.03.2020	13.05.2020
		31.03.2020	19.05.2020
		03.04.2020	29.05.2020
4.	SINGLE BENCH NO.3	30.03.2020	27.07.2020
		31.03.2020	29.07.2020
		03.04.2020	04.08.2020
5.	SINGLE BENCH NO.4	30.03.2020	27.07.2020
		31.03.2020	29.07.2020
		03.04.2020	04.08.2020
6.	SINGLE BENCH NO.5	30.03.2020	27.07.2020
		31.03.2020	29.07.2020
		03.04.2020	04.08.2020

All concerned to note.

Sd/-  
**Registrar Judicial**